

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

Company Appeal No. 3/CB/2024, CA No. 6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dreams Multiplex Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Umesh Kr Sahoo, Adv.

For Respondent (s)

Mr. Ujwal Kumar, Company Prosecutor.

ORDER**CA No. 6/CB/2024:**

Ld. Counsel, Mr. Umesh Kr Sahoo, appeared for applicant and Ld. Company Prosecutor, Mr. Ujwal Kumar appeared for ROC, Cuttack. This is an application filed for an amendment of name of the applicant in cause title of the company Appeal No. 3/CB/2024. This application has been filed in pursuance of the daily order of this Tribunal passed in CA No. 3/CB/2024 dated 12.03.2024. Respondent side taken notice and report no objection. In this scenario, application is Allowed.

Company Appeal No. 3/CB/2024:

Both sides counsel present. CA No. 6/CB/2024, is allowed. Applicant has to carry out the amendment in appeal and shall file the amended copy. Matter adjourned to 24.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)